1549 Written Answers

SHRI MAHESWAR NAIK: May I know whether the Government think it desirable to remove the explosives factories to some safe zones?

SHRI D. P. KARMARKAR: As I said, the matter is under consideration by the health authorities and the police investigation is also on and it is premature to say anything about the suggestion made by the hon. Member.

WRITTEN ANSWERS TO QUEST-TIONS

SUPPLY OF SUBSIDISED FOODGRAINS TO HIMACHAL PRADESH

•199. SHRI C. L. VARMA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the total quantity of subsidised foodgrains supplied annually to Chini and Pangi Tehsils in Himachal Pradesh;

(b) the agency through which the foodgrains are distributed to the consumers; and

(c) the kinds of foodgrains supplied to those tehsils?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) 1956—3,796 maunds; 1957—3,847 maunds.

(b) Through Co-operative Societies, except in area where such societies do not exist.

(c) Only wheat was supplied during 1956 and 1957.

AVERAGE PRICE OF SEED POTATOES RECEIVED BY GROWERS IN HIMACHAL PRADESH

•212. SHRI C. L. VARMA: Will the Minister of FOOD AND AGRICULTURE be pleased to state the average price of seed potatoes received by growers in Himachal Pradesh from 1949 up to date?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): A statement is laid on the Table of the Sabha.

to Question* 1550 STATEMENT

| Average maund | | price | | per eceived |
|---------------|-------|----------|---------|-----------------------|
| Year | | by | growers | in |
| | | Himachal | | Pra- |
| | | desh | | |
| | | Rs | | |
| 1949 | | | 900 | |
| 1950 | 9-00 | | | |
| 1951 | 15-00 | | | |
| 1952 | | | 950 | |
| 1953 | | | 650 | |
| 1954 | | | 700 | |
| 1955 | | 11:50 | | |
| 1956 | | | 1250 | |
| 1957 | | | 11:00 | |
| | | | | |

PAPERS LAID ON THE TABLE

BUDGET ESTIMATES OF THE DAMODAR VALLEY CORPORATION FOR 1958-59

THE MINISTER OF IRRIGATION AND POWER (SHRI S. K. PATIL): Sir, I beg to law on the Table, under subsection (3) of section 44 of the Damodar Valley Corporation Act, 1948, the Budget Estimates of the Damodar Valley Corporation for the year 1958-59. [Placed in Library. *See* No. LT-543/58.]

NOTIFICATION UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE DEPUTY MINISTER OF AGRI-CULTURE (SHRI M. V. KRISHNAPPA): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Food and Agriculture (Department of Agriculture) Notification S.R.O. No. 471, dated the 28th January, 1958, empowering the Director of Agriculture, Madras to exercise the functions of the Controller in respect of clauses 4 and 21 of the Fertilizer (Control) Order, 1957, in the State of Madras. [Placed- in Library. *See* No. LT-551/58.]

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): Sir, I beg to lay on the